

Electrification of Tribal Villages and Harijan Bastis in Fifth Plan

***803. SHRI GIRIDHAR GOMANTION:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have issued any instructions to State Governments to submit proposals for the electrification of tribal villages and Harijan Bastis in the Fifth Five Year Plan; and

(b) if so, the response of the State Governments thereto?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b). No specific instructions have been issued to the State Governments for submitting proposals for electrification of the Tribal villages/Harijan Bastis in the Fifth Plan. However, a national Minimum Needs Programme regarding special needs of backward areas covering *inter-alia* facility of rural electrification has been included in the draft Fifth Plan. Under this Programme, the States will prepare project reports and submit them to the Rural Electrification Corporation who will finance and monitor these under their programme.

In April 1972, instructions had been issued to all State Governments State Electricity Boards that in all future schemes electrification of Harijan Bastis must be covered along with the main villages. At the same time, the Rural Electrification Corporation was also directed to ensure that Harijan Bastis were included in the new schemes sanctioned by them.

Fertilizer Factories and their production

***804. SHRI ARVIND M. PATEL:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of fertilizer factories working in India with their locations;

(b) the target fixed for production of fertilizer during the years 1972-73 and 1973-74; by each factory; and

(c) the actual quantity of fertilizer produced during that period by each factory?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-6794/74].

Irrigation of Land through Execution of Irrigation Schemes

***805 SHRI GADADHAR SAHA:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the percentage of crop area in India at present according to the report of Irrigation Commission, State-wise; and

(b) the percentage of additional crop area to be brought under irrigation through execution of Irrigation Schemes during 1974-75 and actually brought under irrigation upto 1973, State-wise?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-6795/74]

Confirmation of Catering Staff

***806. SHRI BHOLA MANJHI:**
SHRI RAMAVATAR SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether all the members of staff working in the catering Units managed by Railways in N. F. Railway are not confirmed;

(b) if so, the number of those who are confirmed, category-wise; and

(c) whether the staff are not being confirmed even after completion of 10-12 years of service?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No Sir.

(b)

Category	Number of confirmed staff
(i) Catering Inspector	1
(ii) Asstt. Manager	2
(iii) Clerk	3
(iv) Head Cook	2
(v) Cook	2
(vi) Assistant Cook	1
(vii) Bearer	8
(viii) Stall Keeper	1
(ix) Hamal	8
TOTAL	28

(c) There are some staff who could not be confirmed for want of permanent vacancies.

Meeting of Directors of Industries on shortage of Furnace Oil

*808. **SHRI DHAMANKAR:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government called a meeting of the directors of Industries of all the States in New Delhi to discuss the shortage of furnace oil; and

(b) if so, what is the outcome of this meeting in the context of severe power cuts to Industries in almost all the States?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) The broad decisions reached at this meetings are as follows:

(i) A bulk quota of furnace oil will be placed at the disposal of

State Governments for meeting the requirements of consumers under their charge.

(ii) With regard to this quota, State Governments will set up their own mechanism for dealing with matters relating to allocation, its efficient usage and monitoring the progress of switch-over to alternative fuels.

(iii) The oil companies will be associated in the above arrangements at State Government level for ensuring smooth flow of supplies of furnace oil to consumers.

(iv) There will be frequent consultations between the Standing Committee on Furnace Oil and the arrangements proposed at State Govt level

Loss to Railway due to Faulty Manufacture of Electric Locomotives

809 **SHRI P VENKATASUBBIAH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have suffered heavy losses due to faulty designs in the manufacture of electric locomotives;

(b) if so, the loss suffered during the last three years; and

(c) the steps taken to ensure that there are no further losses on this account?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) Some equipments, like bogie components, traction motor shafts showed design inadequacy thereby causing stabling of the electric locomotives in the initial stages of production which resulted in some losses;

(b) It is not possible to work out exact losses directly attributable to design deficiencies;

(c) Necessary steps have been taken to overcome design deficiencies, etc.